



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
12 WA/392/2024	THE UNION OF INDIA AND 3 ORS. Versus EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	MR H GUPTA	MR P RAI(R-1) MS T WAPANGLA(R-1) MR. R DEKA(R-1)
13 WP(C)/920/2025	APURBA DEV SARMA Versus THE DISTRICT MAGISTRATE AND ORS	MR. D DAS SR. ADV MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	GA, ASSAM MR. K P PATHAK (R3-R5) MR BHARGAV DAS (R3-R5) MR. C PAUL (R3-R5)
HEARING			
14 ITA/5/2021 FIXED	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
15 WA/319/2024 FIXED	DR PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. P K GOSWAMI MR. J M GOGOI	SC, AG (A AND E) SC, HEALTH SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025

13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
24	I.A.(Civil)/756/2025 FIXED in WP(C)/715/2025	SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR S CHAKRABORTY SC. ONGC
	WITH WP(C)/715/2025	SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR S CHAKRABORTY MR. U S BORA
	WITH I.A.(Civil)/666/2025 in WP(C)/715/2025	OIL AND NATURAL GAS CORPORATION Versus SRI RAJIB HAZARIKA	MR. R SARMAH	MR. D DAS SR. ADV
25	WITH WP(C)/1080/2025 CAVT. NO. 017520/25,N	MS J P BORGOHAIN Versus OIL AND NATURAL GAS CORPORATION	MR. R B PHOOKAN MS. D DAS	MR S CHAKRABORTY MR. U S BORA (R-5) FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025

14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	WP(C)/87/2025 B/O, WITH LCR	KADIR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MR A U AHMED (R-8) MS. H SARMA(R-8) DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/1753/2025 B/O	ATIYA TANVI RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM
HEARING				
9	WP(C)/3330/2020 FIXED, WITH LCR	RAFIKA BIBI @ RAFIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/3393/2020 FIXED, WITH LCR	PHULESWARI SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/3497/2020 FIXED, WITH LCR	JILMOHAN MANDAL @ BISWAS Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025

7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
16	Bail Appln./615/2025 FIXED	SHAMIM AHMED LASKAR Versus THE UNION OF INDIA AND ANR.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, DRI PP, ASSAM
17	WITH Bail Appln./677/2025	JAHIRUL ISLAM CHOUDHURY Versus THE UNION OF INDIA	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR S A BARBHUYAN	SC, DRI

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025

23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 02:30 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
66	WP(C)/1717/2025 WITH WP(C) 4047/23 (D/O), FIXED	SHOHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. A M KHAN MR T T MONI	SC, ELEM. EDU GA, ASSAM
67	WP(C)/1721/2025 FIXED	N BIJIT KUMAR SINGHA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR. JUNM LASKAR	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025

22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
15 WP(C)/1745/2025 FIXED	L SONGLIEN HRANGKHOL Versus THE STATE OF ASSAM	MS. J PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, FINANCE
16 WP(C)/1778/2025 FIXED	SMTI CHUNITA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MS. N BARMAN MS P DEVI MR. H R DAS R SAHIINI	GA, ASSAM
<u>ADMISSION</u>			
17 WP(C)/4972/2024 PART-HEARD, FIXED	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
WITH 18 WP(C)/5517/2024	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
19 WP(C)/5966/2024 (TOP OF THE LIST), FIXED	PRADIP KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY MR H BETALA FARIDUL AMIN MR. R BARTHAKUR MR. K KASHYAP MR. K KASHYAP MS. J SAIKIA MS. J SAIKIA	GA, ASSAM SC, REVENUE
20 WP(C)/6762/2024 FIXED	KHANINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY W.H. DEVI MR A HOSSAIN	MR D BHATTACHARYA MR. J K GOSWAMI SC, FOREST
<u>ORDERS</u>			
21 WP(C)/2641/2020 FIXED	YACHULU MAGH Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
22 I.A.(Civil)/983/2025 (CONNECTED WITH ITEM NO.8 IN THE DAILY LIST) in WP(C)/5561/2024	THE UNION OF INDIA AND ORS Versus DR KANGKAN PATHAK	MR. A K DUTTA	MR. R MAZUMDAR

HEARING

23 [WP\(C\)/1307/2015](#)
PART-HEARD, FIXED

MASTER PRAGYAN BAISHYA
Versus
THE STATE OF ASSAM AND 7 ORS

MR.T MADHUKALLYA
MR. A CHAMUAH
MR.U SAIKIA
MR.P P BORTHAKUR
MR.P MAHANTA
MS.R BORAH

MR.B D DAS
MR.J I BORBHUIYA
MR.S GOGOI(R-8)
SC, APDCL
SC, K A A C
SC, P H E
MS. D D BARMAN (ADDL.
SR. GA, R-9)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	WP(C)/1326/2025 FIXED	M/S G R NIRMOLIA AND CO Versus UNION OF INDIA AND ORS	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
ADMISSION				
17	WP(C)/3758/2024 FIXED	PRAMOD KUMAR SHARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r-4,5,6) MR M CHOUDHURY (r-4,5,6) MR P J DAS (r-4,5,6) SC, GMC
HEARING				
18	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
19	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM

20	WITH WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024	THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
21	WITH WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
22	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024	THE STATE OF ASSAM Versus HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA
23	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024	THE STATE OF ASSAM Versus ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
24	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
25	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM

	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY GA, ASSAM
26	WITH WP(C)/5984/2024	MD. RAFIQUUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQUUL ISLAM	MR. K KONWAR MS P THAPA MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQUUL ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN GA, ASSAM
27	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA
	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA MR. N S LASKAR SC, ECA
28	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
29	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA GA, ASSAM
30	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
31	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN SC, P AND R.D. GA, ASSAM SC, A S E C

32	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
33	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
34	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
35	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
36	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
37	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
38	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
39	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
40	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
41	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
42	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
43	WITH WP(C)/131/2025	JAKIR HUSSAIN AND 9 OTHERS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
44	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
45	WITH WP(C)/641/2025	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
46	WITH WP(C)/809/2025	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

47	WITH WP(C)/927/2025	ISRAFIL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
48	WITH WP(C)/934/2025	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
49	WITH WP(C)/1010/2025	AMIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
37	Crl.Pet./1234/2022 FIXED	PUTUL BORUAH Versus THE STATE OF ASSAM AND ANR	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS. S. PIENYU	MR. P N GOSWAMI, SC, EXCISE DEPTT. PP, ASSAM
38	WITH Crl.Pet./862/2016	PUTUL BORUAH Versus THE STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
BAIL HEARING (BA)				
39	Bail Appln./541/2025 BA 771/2025(D/O), WITH OFFICE NOTE, FIXED	MD JEHERUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
ORDERS				
40	I.A.(Crl.)/851/2024 WITH LCR 2 FILES, B/O in Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
	WITH Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM
41	I.A.(Crl.)/97/2025 WITH OFFICE NOTE, LCR 5 FILES, B/O in Crl.A./36/2025	NILUTPAL BORAH @ LAKHI @ LAKI Versus THE STATE OF ASAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
	WITH Crl.A./36/2025	NILUTPAL BORAH @ LAKHI @ LAKI Versus THE STATE OF ASAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
42	I.A.(Crl.)/173/2025 FIXED in Crl.Rev.P./783/2025	MANNAN ALI Versus AKLIMA PARBIN	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	I.A.(Civil)/419/2025 (AT 2:00 PM), FIXED, WITH LCR in MACApp./575/2017	NOWSAD ALI Versus NEW INDIA ASSURANCE COMPANY LTD AND ORS	MS. R CHOUDHURY MD. MEMON AHMED	MR. K K BHATRA MR. R K BHATRA MR. R K BHATRA MS. P HAJURI MS. S DAS
	WITH MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HAJURI MR A SAIKIA MS. S DAS	MS. R CHOUDHURY(R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2) MD. MEMON AHMED (R-1)

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025

19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

BAIL HEARING (BA)

15	Bail Appln./259/2025 WITH CASE RECORD (SCANNED COPY), FIXED	MD IQBAL Versus THE STATE OF ASSAM	MR. R SEKHAR MR. B D CHOWDHURY SABNAM AHMED	PP, ASSAM
----	---	---	---	-----------

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
17	I.A.(Civil)/974/2025 (CONNECTED WITH ITEM NO.8 IN THE DAILY LIST) in WP(C)/1128/2025	FARID ALI AND 6 ORS Versus THE STATE OF ASSAM AND 70 ORS.	MR. J KALITA MR SOHAING	GA, ASSAM MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE
ADMISSION				
18	WP(C)/3100/2022 PART-HEARD, FIXED	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
19	WITH WP(C)/7365/2023	MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
20	WITH WP(C)/692/2024	NILUFA SULTANA Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
21	WITH WP(C)/733/2024	SALEHA BEGOM LASKAR Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU
22	WITH WP(C)/1996/2024	MALABIKA BORUAH AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
23	WITH WP(C)/1691/2025	TH SUSHMITA SINGHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU

24	WP(C)/4940/2023 FIXED	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM MR M R ADHIKARI (R-8,9,10) MS. M BORAH (R-8,9,10) SC, FOREST
25	WP(C)/651/2025 FIXED	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/519/2025 in WP(C)/651/2025	MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR
26	WITH WP(C)/653/2025	M/S RAHUL ENTERPRSE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

40	I.A.(CrI.)/303/2025 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), B/O in AB/1361/2021	SRI APU SARMAH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
----	--	---	--	-----------

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
44 Bail Appln./1015/2025 B/O	SOM PRASAD SARMAH Versus THE STATE OF ASSAM AND ANR	MR. P BORDOLOI MR. R K MAHANTA	PP, ASSAM
45 Bail Appln./1031/2025 B/O	PRIYANSU KAILTA Versus THE STATE OF ASSAM AND ANR	MR. J AHMED R BEGUM H G DAISY	PP, ASSAM
46 Bail Appln./1042/2025 B/O	PRADIP ROY AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
47 Bail Appln./1044/2025 B/O	MD SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MR. R K MAHANTA	PP, ASSAM
BAIL HEARING (BA)			
48 Bail Appln./339/2025 FIXED	SHRI NITUL GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025

14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETC

COURT NO: 20

[CIVIL BENCH-II AND III]

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K. SEMA AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
33	WP(C)/3828/2018 BY SLIP, WITH WP(C)/2054/2017 (D/O), WP(C)/449/2017 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5-57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R-123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE

34	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
35	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
36	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
37	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
38	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
39	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
40	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
41	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
42	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
43	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR

=====

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025

10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	AB/539/2025 FIXED	KIRAN DAS Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY P D CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
22	Bail.Appln./115/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
23	RSA/9/2025 FIXED	RUP KUMAR BARMAN AND 3 ORS Versus RAJIB BARMAN AND 5 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025

16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	WP(C)/1692/2023 FIXED, BY SLIP	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR B MALAKAR MS M ROY MR R SINGHA MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
	WITH I.A.(Civil)/102/2025 in WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND ORS	MR B MALAKAR MR B MALAKAR MS M ROY MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025

19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
23	Crl.A./179/2011 PART-HEARD, WITH LCR AND P.B., FIXED	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM
24	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM
25	Crl.Rev.P./17/2013 WITH LCR 4 FILES, FIXED	MD. MATAB UDDIN Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MS.A DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025

10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 3RD DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

**HON'BLR MR. JUSTICE KAKHETO SEMA
HON'BLE MR. JUSTICE KARDAK ETE**

[COURT NO: 13]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

JUDGEMENT

1. WA 18/2024	THE STATE OF NAGALAND AND 2 ORS VERSUS MR. TEMJENLIBA AND ANR	GOVT ADV NL	A ZHIMOMI ESTHER LHOUSINO G KAMEI MANJONG KONYAK NEITSEIZONUO SOLO
WITH I.A.(CIVIL) 105/2024 IN WA 18/2024	THE STATE OF NAGALAND AND 2 ORS VERSUS MR. TEMJENLIBA AND ANR		